## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

#### PRINCIPAL BENCH

#### 2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

#### **DAILY CAUSE LIST DATED 28.02.2025**

# COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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### For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No.   | Name of the parties   | Counsel for<br>Appellants |
|--------|--|---|---------------------------|
| 1.     | I.A. No. 1336 of 2025 in<br>Comp. App. (AT) (Ins.)<br>No of 2025 | Shristi Infrastructure Development Corporation Ltd. Vs. Housing and Urban Development Corporation Ltd. & Anr.                                 | Gauri Rishi               |
| 2.     | I.A. No. 1338 of 2025 in<br>Comp. App. (AT) (Ins.)<br>No of 2025 | NABARD Consultancy Services Pvt. Ltd.<br>Vs.<br>Technopak Advisors Pvt. Ltd. & Anr.   | Rishi Kapoor              |
| 3.     | I.A. No. 1339 of 2025 in<br>Comp. App. (AT) (Ins.)<br>No of 2025 | Bank of Maharashtra<br>Vs.<br>Atul R. Thakkar & Anr.  | Nishant Awana             |
| 4.     | I.A. No. 1366 of 2025 in<br>Comp. App. (AT) (Ins.)<br>No of 2025 | Tahir Vasanali Isani<br>(Director and Member of Elegance Property Developers<br>Pvt. Ltd.)<br>Vs.<br>Registrar of Companies, Goa, Daman & Diu | Anuj Tiwari               |

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1. Notice Board

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By order -sd/-

**Assistant Registrar**